

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCivil Appeal No(s). 11823/2018

M/S. KISAN SAHAKARI CHINI MILLS LTD.

Appellant(s)

VERSUS

COMMISSIONER OF INCOME TAX AND ANR.

Respondent(s)

(ONLY I.A. NO. 170468/2019 IS TO BE LISTED

IA No. 170468/2019 - EXEMPTION FROM PAYMENT OF DEFICIT COURT FEE)

Date : 03-02-2020 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
[IN CHAMBER]For Appellant(s) Ms. Kavita Jha, AOR
Mr. Anant Mann, Adv.For Respondent(s) Mr. Sunil Kumar Verma, Adv.
Mrs. Anil Katiyar, AORUPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

Since the prayer sought in the application would have a bearing on the ultimate conclusion to be reached in the civil appeal, it would be appropriate to consider the application along with the appeal at that stage.

Hence, the Registry is directed to list the above application (IA NO.170468/2019) along with the Civil Appeal.

(MAHABIR SINGH)
R-cum-PS(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER